

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER


No: 116

Dated: 30.04.2016

In pursuance of the Advertisement Notification No. 563-CPC/J dated 18.01.2016 Sh. Rajiv Gupta S/o Sh. Shiv Charan Gupta R/o Udhampur, is engaged as Senior System Officer in the High Court Wing Jammu, on contractual basis. This engagement of his shall be on the same terms and conditions as applied to the existing e-Courts Staff, viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court Service.
- 2) That the engagement shall be for a period of two years from the date of issuance of engagement order and subject to periodical assessment of performance.
- 3) That the engaged official shall report to the Central Project Coordinator, e-Courts, High Court of J&K, Jammu, within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting.

By Order


(M. K. Hanjura)
Registrar General

Dated: 30.04.2016

No: 3786-3804/23

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Central Project Coordinator, e-Courts, High Court of J&K, Jammu,
.....for information and necessary action.
6. Mr. Rajiv Gupta, for information and necessary compliance.
7. Incharge NIC for uploading the same on the High Court website.
8. Order file.


Deputy Registrar (GS)

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 117

Dated: 30.04.2016

In pursuance of the Advertisement Notification No. 01-CPC-J dated 25.02.2014 the following persons are engaged, on contractual basis, on the posts shown against each of them:

System Officers

S. No.	Name	Parentage	Residence	Post
1.	Mohd. Shadab Khan	Mohd. Akbar Khan	Janipur, Jammu	System Officer in the High Court of J&K, Jammu Wing.
2.	Yunus Islam Shah	Mohd. Aslam Shah	Rainawari, Srinagar	System Officer in the District Court, Rajouri
3.	Tariq Maqsood	Gh. Hassan Shah	Malabagh, Srinagar	System Officer in the District Court Poonch
4.	Peer Waseemul Haq	Peer Mohd. Aslam	Natipora, Srinagar	System Officer in the District Court, Kathua
5.	Gagan Deep Singh	Joginder Singh	Sainik Colony, Jammu	System Officer in the District Court Samba

System Assistants

S. No.	Name	Parentage	Residence	Post
1.	Wajahat Bashir	Bashir Ahmad Khan	Qamarwari, Srinagar	System Assistant in the District Court Kishtwar
2.	Nazish Nazir Banday	Nazir Ahmad Banday	Awantabehawan, Srinagar	System Assistant in the District Court Shopian
3.	Vishal Koul	Ravi Kumar Koul	Janipur, Jammu	System Assistant in the District Court Rajouri
4.	Subeena Mukhtar	Mukhtar Ahmad Khan	Baran Pathar, Batamaloo, Srinagar	System Assistant in the District Court Ramban
5.	Sushain Ganjoo	K. L. Ganjoo	Roop Nagar, Jammu	System Assistant in the High Court of J&K, Jammu Wing
6.	Angrez Singh	Manjeet Singh	Digiana, Jammu	System Assistant in the District Court Kathua
7.	Iram Masood Hamdani	Masood Ahmad Hamdani	Bachpora, Srinagar	System Assistant in the District Court, Ramban
8.	Nancy Bano	Abdul Wahid	Banola Chirola, Doda	System Assistant in the District Court Bhandarwah
9.	Ishfaq Mohiud-Din	Gh. Mohiud-Din Wani	Dialgam, Anantnag	System Assistant in the District Court Rajouri

This engagement of theirs shall be on the same terms and conditions as applied to the existing e-Courts Staff viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court Service.
- 2) That the engagement shall be for a period of two years from the date of issuance of engagement order and subject to periodical assessment of performance.

- 3) That the engaged officials shall report to the respective Pr. District & Sessions Judges within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting. However, in case of S. No. 1 in the list of System Officers and S. No.5 in the list of System Assistants, they shall report before the Central Project Coordinator, e-Courts, High Court of J&K, Jammu.

By Order


(M. K. Hanjura)
Registrar General

No: 3805-42/15

Dated: 30.04.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judge _____,
6. Central Project Coordinator, e-Courts, High Court of J&K, Jammu,
.....for information and necessary action.
7. all Concerned, for information and necessary compliance.
8. Incharge NIC for uploading the same on the High Court website.
9. Order file.


Deputy Registrar (GS)

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